NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.A No. 45/(MAH)/2012

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE PARTIES: M/s. C & S Systems Technologies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956 and 441 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Minayli Adv. For Applicant Mulmbaleu.

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law chambes

ORDER CA 45/621A/441/NCLT/MB/MAH/2012

At request of the parties, list this matter on 29.9.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASHKUMAR

Member (Judicial)